

**Central Administrative Tribunal  
Principal Bench**

**O.A. No. 94/2016**

New Delhi this the 01<sup>st</sup> day of August, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Manjoor Hassan (Sub-Inspector)  
Delhi Police, presently suspended  
Aged about 57 years  
No. 3017/D, PIS No. 28770233  
S/o Imamuddin  
R/o E-II, 971/17, Nehru Vihar, Mustafabad  
Delhi-110094 ... Applicant

**(By Advocate: None)**

**Versus**

1. Govt. of NCT of Delhi  
Through Commissioner of Police  
IP Estate, New Delhi – 110001.
2. Addl. Deputy Commissioner of Police  
North –East District, Delhi.
3. Deputy Commissioner of Police  
North East District, Delhi. .... Respondents

**(By Advocate: Ms. Sumedha Sharma)**

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the respondents is ready to argue the matter. However, there is no appearance on behalf of the applicant. Accordingly, the OA is dismissed for default of appearance and for non prosecution.

**(Nita Chowdhury)  
Member (A)**

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**(Raj Vir Sharma)  
Member (J)**

